GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE LOK SABHA UNSTARRED QUESTION NO. 2061

To be answered on Friday, December 29, 2017/Pausha 08, 1939 (Saka)

DBT Schemes

SHRI KANWAR SINGH TANWAR:

SHRI LAXMI NARAYAN YADAV:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the schemes in which subsidy is being provided under Direct Benefit Transfer (DBT) schemes along with the number of people benefited under the said scheme, State/UT-wise particularly Sagar district, Madhya Pradesh;
- (b) whether the Government has identified ghost beneficiaries under Aadhaar's DBT scheme during the last three years, if so, the details thereof, State/ UT-wise;
- (c) the details of losses reported due to the ghost beneficiaries in various social welfare schemes, State/UT-wise; and
- (d) the steps taken by the Government to eradicate/prevent ghost beneficiaries?

ANSWER MINISTER OF STATE FOR FINANCE (SHRI P. RADHAKRISHNAN)

(a) to (d): Direct Benefit Transfer (DBT) is Government's major reform initiative to re-engineer the existing delivery processes, ensuring better and timely delivery of benefits using Information & Communication Technology (ICT). As on date, 400 schemes from 56 Ministries/ Departments are being implemented under DBT. As a process, Centrally Sponsored Schemes are implemented through State Governments and granular level details are being maintained by the respective State Governments. DBT focuses on better targeting of beneficiary, timely disbursal of benefits and curbing of pilferage by de-duplication, elimination of ghost beneficiaries etc.
